Title: Introduction of the Mines and Minerals (Development and Regulation) Bill, 2011.

श्री दिनशा पटेल (खेड़ा): मैं संघ के नियंत्रणाधीन खानों और खिनजों के वैज्ञानिक विकास और विनियमन से संबंधित विधि का समेकन और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति चाहता हूं।

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to the scientific development and regulation of mines and minerals under the control of the Union."

The motion was adopted.

<b>श्री दिनशा पटेल (खेड़ा):</b> में विधेयक	पुरःस्थापित <sup>**</sup> करता हूं।	
_		
_		
-		
-		
_		